

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
DFR No. 597 of 2017**

Dated: 30th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Ajmer Vidyut Vitran Nigam Ltd. & Anr.

Vs.

M/s. Srinivas sangmarmar Pvt. Ltd. & Ors.

...Appellant(s)

.....Respondent(s)

Counsel for the Appellant(s) : Mr. Gautam Gupta
Mr. Aditya Madan

Counsel for the Respondent(s) :

ORDER

List the matter on **31.05.2017**

**(I. J. Kapoor)
Technical Member**

mk/kt

**(Justice Ranjana P. Desai)
Chairperson**